**Annexure-3 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | NIL | | | | | | | | | |
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| | | | 0 | 0 | | | | | | | | 0 | | |
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